

MEDIATION CENTRE CAUSE LIST						
VELLORE DISTRICT MEDIATION CENTRE						
Cause listed for mediation on 17.02.2021						
ALL THE PARTIES ARE REQUESTED TO RECORD THEIR PRESENCE FIRST ON THE MEDIATION CENTRE						
MEDIATORS ARE REQUESTED TO EXPEDITE THE MEDIATION PROCESS AND COMPLETE IT WITHIN THE PRESCRIBED LIMIT OF 90 DAYS FROM THE DATE FIRST APPEARANCE OF PARTIES BEFORE THE MEDIATOR						
Adjourned Cases						
Sl.No	Caes No	File No.	Name of the Parties	Name of the Counsels(Tr/Tmt/Selvi)	Name of Mediators	Time
1	FCOP 235/2020	143/2020	Ragavendiran Vs Aswatha	Karthikeyan for Petitioner Ravindran for Respondent	Tr.T.M.Sivakumar & Tmt.V.J.Nirmala	03.00pm
2	FCOP 174/2020	85/2020	Sindhu Vs Rajesh	Karthikeyan for Petitioner G.Siva for Respondent	Tr.Chandy G.Rajan & Tmt.D.Beulah	12.00pm
3	DVC 05/2020 (+) FCMC 55/2020	17/2021	Amrit Cynthia Pillai Vs Felix Maria Jeyan	D.Beulah for Petitioner Anitha kumari for Respondent	Tr.V.P.Selvaraju & M.Baskaran	Tr. 03.00pm
4	FCOP 204/2020	138/2020	Sathish kumar Vs Latha	J.Sridharan for Petitioner Sivaprakash for Respondent	Tr.T.M.Sivakumar & Tr.Md Akbar Basha	03.00pm
5	FCOP 117/2020	111/2020	Poornimala Vs Rajababu	Srinivasan for Petitioner Palanisamy for Respondent	Tr.V.P.Selvaraju & Tmt.V.J.Nirmala	03.00pm

Sd.xxxxxxx

Co-ordinator/ Senior Civil Judge,
Mediation and Conciliation Center, Vellore